

SCHEDULE II

FORM C

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

14.12.2021

To

Mr. S SHIVSHANKAR,
Liquidator in respect of **M/s. Inspan Infotech Pvt Ltd**,
A102, Swaraj Illam, Shreya Block,
Ponni Delta, North Kallanai Road,
T.V.Koil Post,
Thiruchirapalli 620005
Email: shivshanker93@gmail.com
Mob: #94431 41900.

From

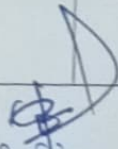
The Assistant Provident Fund Commissioner & Recovery Officer,
Employees' Provident Fund Organisation,
Regional Office, No 37, Royapettah High Road,
Chennai – 600 014.

Subject: Submission of proof of claim in respect of the liquidation of **M/s. Inspan Infotech Pvt Ltd (TN/MAS/50038)**, 6, Bishop Wallers Avenue South, 1st Floor, Mylapore, Chennai 600 004 (Corporation Debtor) - under the Insolvency and Bankruptcy Code, 2016.

Sir,

I Recovery Officer, hereby submit this proof of claim in respect of the liquidation of **M/s. Inspan Infotech Pvt Ltd**, (TN/MAS/50038), 6, Bishop Wallers Avenue South, 1st Floor, Mylapore, Chennai 600 004. The details for the same are set out below:

| | | |
|----|--|---|
| 1. | NAME OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL) | EMPLOYEES PROVIDENT FUND ORGANISATION, RO, Chennai South (Represented by Shri. G Dhinesh, Assistant provident Fund Commissioner & Recovery Officer) |
| 2. | ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE | EMPLOYEES PROVIDENT FUND ORGANSIATON, REGIONAL OFFICE, Chennai – 600 014. Statutory Organisation under the Employees' Provident funds and Miscellaneous Provisions Act, 1952 |
| 3. | TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM | Dues under Section 14B & 7Q: Rs.4,039/- Short Remittance : Rs.2,12,201/- TOTAL Rs.2,16,240/- |

| | | |
|--|---|---|
| 4. | DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED | Recovery Certificate No. 1. UO.TN/RO/CHN(SOUTH)/PDC/50038/D-14/2021 dated: 03.08.2021 2. UO No.TN/50038/GR.28/3/Accts/2021 dated: 08.04.2021 & Establishment Ledger 3. Order No. TNMAS13450/0050038/22/05/2017 /514/35 dated: 22.05.2017 passed under Section 14B & 7Q of the EPF & MP Act 1952. |
| 5. | DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS | NIL |
| 6. | DETAILS OF HOW AND WHEN DEBT INCURRED | Statement enclosed as per Annexure-A |
| 7. | DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM | NIL |
| 8. | DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY | NIL |
| 8A. | WHETHER SECURITY INTEREST RELINQUISHED | NO |
| 9. | DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR | NIL |
| 10. | DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED | Demand Draft to be drawn in Favour of "Regional PF Commissioner-I, Chennai" |
| 11. | LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM. | Recovery Certificate No. 1. UO.TN/RO/CHN(SOUTH)/PDC/50038/D-14/2021 dated: 03.08.2021 2. UO No.TN/50038/GR.28/3/Accts/2021 dated: 08.04.2021 & Establishment Ledger 3. Order No. TNMAS13450/0050038/22/05/2017 /514/35 dated: 22.05.2017 passed under Section 14B & 7Q of the EPF & MP Act 1952. |
|  जी. दिनेश G. DHINESH Signature of operational creditor or person authorised to act on his behalf (Please enclose the authority if this is being submitted on behalf of the operational creditor) सहायक म. प्र. अधिकारी Employees' Provident Fund Organisation 37, P. H. Road, Chennai - 600 014 | | |
| Name in BLOCK LETTERS: Mr. G DHINESH, ASSISTANT PF COMMISSIONER & RECOVERY OFFICER | | |
| Position with or in relation to creditor: RECOVERY OFFICER TO RECOVER THE STAUTORY DUES PAYABLE BY THE CORPORATE DEBTOR under the Employees' Provident Funds and Miscellaneous Provisions Act, 1952. | | |
| Address of person signing: Address of the person signing: No 37, ROYAPETTAH HIGH ROAD, OPP SWAGATH HOTEL, ROYAPETTAH, CHENNAI - 600 014. TAMILNADU. | | |
| Email: ro.chennai2@epfindia.gov.in | | |

*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.

AFFIDAVIT

I, G DHINESH, currently Working at No 37, ROYAPETTAH HIGH ROAD, OPP SWAGATH HOTEL, ROYAPETTAH, CHENNAI - 600 014. TAMILNADU, do hereby declare and state as follows: -

1. **M/s. Inspan Infotech Pvt Ltd, (TN/MAS/50038), 6, Bishop Wallers Avenue South, 1st Floor, Mylapore, Chennai 600 004 corporate debtor was, at liquidation commencement date, that is, the 25th day of NOV 2021 and still is, justly and truly indebted to me in the sum of Rs.2,16,240/- (Rupees Two Lakh Sixteen Thousand Two Hundred and Forty only).**
2. In respect of my claim of the said sum or any part thereof, I have relied on and the documents specified below:
 - i. Recovery Certificate No. UO.TN/RO/CHN(SOUTH)/PDC/50038/D-14/2021 dated: 03.08.2021
 - ii. UO No.TN/50038/GR.28/3/Accts/2021 dated: 08.04.2021 & Establishment Ledger
 - iii. Order No. TNMAS13450/0050038/22/05/2017/514/35 dated: 22.05.2017 passed under Section 14B & 7Q of the EPF & MP Act 1952.

Note: EPFO reserves the rights to assess up to the date of closure of the company/suspension of operation and till the period wages are paid to its employees.

3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever, save and except the following:

[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the operational creditor which may be set-off against the claim.]

Solemnly, affirmed on 14th day of December 2021.

Before me,

Notary / Oath Commissioner



Deponent's signature

जी. दिनेश

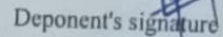
G. DHINESH

VERIFICATION

I, G DHINESH the Deponent here in above, do hereby verify and affirm that the contents of para 1, 2, 3 and 4 of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom.

Verified on this 14th day of December 2021.

सहायक भ.नि. आयुक्त
Assistant P.F. Commissioner
Employees' Provident Fund Organisation
37, R.H. Road, Chennai - 600 014.



Deponent's signature

जी. दिनेश

G. DHINESH

सहायक भ.नि. आयुक्त
Assistant P.F. Commissioner
Employees' Provident Fund Organisation
37, R.H. Road, Chennai - 600 014.